

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 6th February, 2018

No. HCM/C-84/2017-Estt.-I This is to notify that the bid submitted for the E-Tender No. HCM/C-84/2017-Estt.-I for supply, testing, installation and maintenance of CCTV Surveillance System for High Court of Manipur has been rejected.

The technical bid has been opened on 5th February, 2018 and found that only one bidder, namely **BIGBOSS DIGITECH**, Guwahati has submitted the bid, hence retendering may be done.

Sd/-

Registrar General
High Court of Manipur